

abolished in the Grand Trunk Express and some other trains; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):

(a) Yes.

(b) This has been done with a view to prevent overcrowding and to bring much needed relief to the long-distance passengers.

Engineers working in D.E.S.U.

7894. SHRI SHASHI BHUSHAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total number of Engineers working in the Delhi Electric Supply Undertaking, category-wise;

(b) the number of them in each category, who are permanent and the number of those who are still temporary;

(c) the maximum length of service of temporary hands; and

(d) whether some posts of engineers in different categories in DESU are lying vacant, if so since when and efforts being made to fill these vacancies?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA):

(a) to (d). A statement giving the information is laid on the Table of the House. [Placed in Library. See No. LT-4863/73].

सस्ते न्याय प्रशासन के लिए ग्रामीण न्यायालयों का गठन

7895. श्री एम० एल० पुरती : क्या बिधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सस्ते न्याय प्रशासन के लिए ग्रामीण न्यायालयों के गठन सम्बन्धी कोई योजना बनाई है; और

(ख) यदि हां, तो इसकी मुख्य बातें क्या हैं ?

बिधि, न्याय और कम्पनी कार्य मंत्री मंत्री (श्री एम० एल० गोखले) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Outcome of Discussions held with Iraqi Delegation in April, 1973

7897. SHRI P. GANGADEB:

SHRI P. M. MEHTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether an Iraqi delegation visited India in the first week of April, 1973; and

(b) if so, the outcome of the discussions held with the delegation?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

(a) Yes, Sir.

(b) As a result of the discussions, following five Agreements were concluded:—

(i) Letters establishing a Joint Commission at Ministerial level for implementation of economic, technical and scientific cooperation between the two Governments were signed and exchanged.

(ii) An Economic and Technical Cooperation Agreement which aims at developing, extending and consolidating economic, technical and trade relations between the two